

DIVISION BENCH  
COURT - I

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/363(KB)2022  
RST.A (COMPANIES ACT)/7(KB)2023,  
RST.A (COMPANIES ACT)/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | <b>STREAM COMMERCIAL PRIVATE LIMITED<br/>VS<br/>REGISTRAR OF COMPANIES WEST BENGAL</b> |
| UNDER SECTION    | <b>SEC 252 (3)</b>   |

**Appearances via video conference/physically**

Mr. Ratnesh Kr Rai, Adv. ] For the Applicant in RST.A/7/2023  
Ms. Devanshi Deora, Adv. ] & RST. A /8/2023

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing today.
2. Post this matter on **13.08.2024**.

**Satyajit Roy  
(Court Officer)**